

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 95/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE COMPANY: Yantara Harvest Energy Pvt Ltd vs. Bhagat Pumps and Compressors Ltd
SECTION OF THE COMPANIES ACT/I & B CODE: 3 of I & B code of 2016

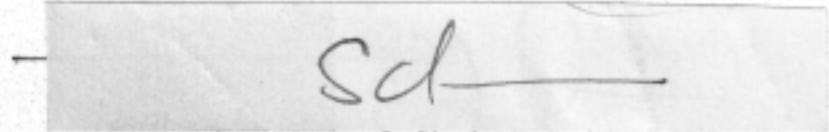
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	RAHUL SRIVAST	Adv	for Petitioner	R. Srivast
2.	Uday Chandra	Adv	for Respondent	U. Chandra
3.	Savabh Adhikary	Adv	for Respondent	S. Adhikary

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Parties are represented by their respective counsels. Arguments of both counsels are heard. Parties are at liberty to submit their written submission, if any, including judicial citation and to exchange the same with each other. Such written submission to be filed within a week. The order is reserved.

Date: 28/11/2017

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)